

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. Sumer Singh Solanki: Prof. Manoj Kumar Jha (Bihar), Shri Maharaja Sanajaoba Leishemba (Manipur), Shrimati S. Phangnon Konyak (Nagaland), Dr. Sikander Kumar (Himachal Pradesh), Ms. Kavita Patidar (Madhya Pradesh), Ms. Indu Bala Goswami (Himachal Pradesh), Shrimati Darshana Singh (Uttar Pradesh), Shrimati Sangeeta Yadav (Uttar Pradesh), Shri Sadanand Shet Tanawde (Goa), Shri Pabitra Margherita (Assam), Shri Jose K. Mani (Kerala), Dr. Santanu Sen (West Bengal), Shrimati Sumitra Balmik (Madhya Pradesh), Dr. John Brittas (Kerala), Shri Rambhai Harjibhai Mokariya (Gujarat), Dr. Kalpana Saini (Uttarakhand), Shrimati Vandana Chavan (Maharashtra), Dr. Fauzia Khan (Maharashtra), Shri Sujeet Kumar (Odisha), Dr. Amar Patnaik (Odisha), Shri Kanakamedala Ravindra Kumar (Andhra Pradesh), Shrimati Phulo Devi Netam (Chhattisgarh), Shri Abir Ranjan Biswas (West Bengal), Shrimati Priyanka Chaturvedi, Shri Rajmani Patel (Madhya Pradesh) and Dr. Sasmit Patra (Odisha), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu).

Now Dr. K. Laxman; need to protect ancient monuments and archaeological sites at holy shrine Tirumala.

**Need to protect ancient monuments and archaeological sites
at the holy shrine Tirumala**

DR. K. LAXMAN (Uttar Pradesh): Sir, Bharat is the oldest living civilization in the world. Indian culture and traditions are closely linked to *Sanatana Dharma* whose edifices, the plethora of temples and monuments, spread across the nook and corner of India. Tirumala is supposed to be the world's largest holy and spiritual place covered by seven hills which consists of ancient monuments, temples and mandapas constructed during the regime of Chola, Pallava, Vijayanagaram and Yadava kings. But recently, unfortunately, the TTD demolished an ancient Parveta Mandapa at Tirumala which was in existence for more than 800 years and constructed a new modern mandapa with new dressed granite. TTD is also trying to demolish Padala Mandapam at Alipiri in Tirupati. Instead of demolishing such age old monuments, the opinion of ASI should be taken on structures which have got historical, spiritual and archaeological significance. I urge upon the concerned authorities to view the matter very seriously because the devotees of Lord Venkateshwara Swami of Tirumala are not there in Andhra Pradesh alone, but from places all through the country, thousands of devotees come and pay their homage. The historical, cultural and traditional importance of these ancient temples in and around Tirumala and Tirupati is

of national importance rather than regional importance. Unfortunately, the funds are now being diverted also. Even the funds of TTD are being diverted to the local Tirupati Municipality. This being a year of election year, now, the funds of the devotees, who have donated the funds for expansion of *Sanatana Dharma* or even development of the temple, these funds are being diverted. I urge the concerned authority and the Government to view the matter seriously because the feelings of the devotees and the feelings of the *Sanatana Dharma* people are being hurt. Thank you very much, Sir.

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Dr. K. Laxman: Shrimati Vandana Chavan (Maharashtra), Dr. Amar Patnaik (Odisha), Dr. Santanu Sen (West Bengal), Shri Abir Ranjan Biswas (West Bengal), Dr. Sasmit Patra (Odisha) and Shri Kanakamedala Ravindra Kumar (Andhra Pradesh), Shri M. Mohamed Abdulla (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu).

Vandalism at Sirhind Railway Station

डा. अशोक कुमार मित्तल (पंजाब) : महोदय, आज आपने मुझे शून्य काल में अपनी बात रखने का अवसर दिया, इसके लिए आपका धन्यवाद।

मैं आज सदन के सामने एक संवेदनशील मुद्दा रखना चाहूंगा जो हमारे देश की लाइफ लाइन रेलवे से जुड़ा हुआ है। मैं पंजाब से आता हूँ और पिछले महीने पंजाब के सरहिंद रेलवे स्टेशन पर भीड़ ने अचानक ट्रेन कैंसिल होने पर पथराव किया और स्टेशन को भी डैमेज किया। यह समस्या सिर्फ पंजाब की ही नहीं है, बल्कि कुछ दिन पहले सूरत, गुजरात में भी stampede हुआ, क्योंकि वहां ओवरक्राउडिंग थी। ऐसी बहुत सी घटनाएं भी देखी गई हैं, जब वंदे भारत या बाकी और ट्रेनों पर पथराव किया गया। यह विषय चिंताजनक है और रेलवे तथा यात्रियों की सेफ्टी को कम्प्रोमाइज करता है और इससे रेल हादसा बढ़ने की भी संभावनाएं बढ़ती हैं। यदि आंकड़ों में देखा जाए तो पिछले 4 वर्षों में 1,360 करोड़ की रेलवे की संपत्ति का इस तरीके से नुकसान हुआ है। जब हम इसके कारणों में जाते हैं कि ऐसा क्यों हुआ तो समझ में यह आता है कि रेलवे स्टेशंस पर सुविधाओं के अभाव में यात्रियों को गुस्सा आता है और वह इस तरीके से निकलता है। हालांकि यह गलत है, पर उनका गुस्सा इस तरीके से निकलता है।

सर, मैं एक छोटा सा उदाहरण देना चाहूंगा। भारत सरकार ने सन् 1916 में दिव्यांगजनों के लिए एक्सेसिबल इंफ्रास्ट्रक्चर बनाने के लिए कानून बनाया, लेकिन इस कानून की सबसे ज्यादा धज्जियां अगर कहीं उड़ती हैं तो वह रेलवे स्टेशंस पर उड़ती हैं। हमारे हजारों रेलवे स्टेशंस में से ऐसे मुट्ठी पर रेलवे स्टेशंस होंगे जो डिसेबल्ड फ्रेंडली होंगे। वहां लिफ्ट की सुविधाएं नहीं हैं, प्रॉपर वॉशरूम की सुविधाएं नहीं हैं, वेटिंग रूम की सुविधाएं नहीं हैं। कई बार ट्रेन या तो आगे रुक जाती है या पीछे रुक जाती है, इसके कारण यात्री पैनिक में चढ़ते हैं और उससे भी